categorical before the House that these are all news items available in the media. It was referred to the WHO and the Health Ministry of our country. No medical inference has been drawn so far, either domestically or internationally, which says that this radiation is injurious to health. In spite of that, because of security and other reasons whether it is airport or defence colony or military installations, we have the rules which say where BTS should not be installed.

SHRI M. P. ACHUTHAN: Sir, the Minister has rightly said that there are some guidelines to issue licence for towers in connection with radiation impact. My question is this. What is the mechanism in the Department of Telecom to enforce these guidelines? Have you noticed any violation from any part of the country? You have mentioned the guidelines which ensure minimum level of radiation. I would like to know whether any such violation has come to your notice.

श्री सचिन पायलट : जैसा कि आप सभी जानते हैं there are lots of towers all over India. We have asked the service providers to do self-certification and self-auditing of declaring themselves what the radiation levels are in each specific tower. We have within the Department Term cells and we are auditing up to 10 per cent of the tower sites by surprise checks and making sure that all operators are following the norms. If at all any higher radiation level is observed, then punitive action will be taken.

## Auctioning of spectrum

- \*483.SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether it is a fact that his Ministry has placed on its website the intention to auction spectrum in 700 MHz band for the mobile TV services;
  - (b) if so, the details thereof;
- (c) the Mobile TV services being a luxury item the reasons for Government not stopping the wastage of precious spectrum on such a luxury item, when the world over Governments are auctioning 700 MHz spectrum for 4G services; and
  - (d) the plans for auctioning 700 MHz spectrum for 4G services?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A RAJA):
(a) to (d) A statement is laid on the Table of the House.

## Statement

- (a) No, Sir.
- (b) Not applicable in view of (a) above.

(c) and (d) TRAI has issued a pre-consultation paper to identify the issues involved in introduction of 4G services such as allocation & pricing of spectrum for such services and issues related to licensing. Various stake holders have given their views/comments at the pre-consultation stage which are being analysed by TRAI for preparation of consultation paper.

श्री जय प्रकाश नारायण सिंह: सभापित जी, स्पेक्ट्रम का विषय काफी चर्चा में रहा है। मैं इस पुरानी चर्चा पर न जाकर, इस विभाग के आगे बढ़ाने के उद्देश्य से कुछ बातें रखना चाहता हूं। मैं जानना चाहता हूं कि सरकार के पास 700 मेगाहट्र्ज बैण्ड में कितनी मात्रा में स्पेक्ट्रम उपलब्ध हुए? इस बैण्ड में स्पेक्ट्रम रखने वाले विभाग कौन से हैं और उनके पास कितना स्पेक्ट्रम मौजूद है? क्या इन विभागों से खाली स्पेक्ट्रम लेने पर सरकार विचार कर रही है और इसकी समय सीमा क्या है?

SHRI A. RAJA: Sir, there are various bands available in the field of spectrum. There is some confusion in the minds of the people, the media, and some other people. There is nothing wrong in it. Spectrum is divided into various categories - 1G, 2G, 3G, and 4G. Even 5G may come. The rules are being governed by the International Telecommunication Union which identifies the frequencies. These are the various bands which can be used. 1G is being used by military, paramilitary forces, including the police on wireless. This is one way voice. 2G spectrum has been identified periodically by the ITU. Accordingly, we are having National Frequency Allocation Plan. A committee is there to identify which band can be used for which purpose.

Now this 700 MHz band is not with the Department of Telecom. It is being used by the Broadcasting Ministry. The bands are being identified for other services. Of course, we are the custodian of all spectrums. We have a Wireless Section in the Ministry. But many bands are being used by other agencies. This 700 MHz band will not come for auction now. In future, during the course of any coordination, we will decide how much spectrum can be auctioned and how much spectrum can be brought for the utility of the common public.

श्री जयप्रकाश नारायण सिंह: क्या सरकार ने ब्रॉड बैंड के लिए 700 मैगा हर्ट्स का इस्तेमाल करने के लिए कोई अध्ययन करवाया है ताकि ब्राडबैंड उपलब्ध कराने के काम में तेजी लाई जा सके? अगर 3G spectrum की तरह इसकी भी नीलामी की जाए, तो इससे भारत सरकार को 80,000 करोड़ रुपये राजस्व की प्राप्ति हो सकती है। क्या सरकार इस पर विचार कर रही है और क्या वह इसकी नीलामी करेगी?

SHRI A. RAJA: Sir, the question is whether there is a need for use and utility or there is a demand. Of course, this country wanted to go for 3G. Already, India has been waiting for eight years when compared with the international community, more specifically the developed countries. We

identified the frequencies, that is, spectrum for 3G. The auction is going on. The House would be happy to know that auction is held in an open manner. The e-auction has been conducted where passwords are given to the operators to bid every day unless and until the demand and supply coincides at one point. It is going to be completed in one or two days. So, the question of need of 700 or 800 or 900 MHz does not arise now. If it is necessary, there is the National Frequency Allocation Plan in consultation with the other Ministries. Suppose they are using that band, it will be back to the Ministry for usage.

SHRIMATI SHOBHANA BHARTIA: Sir, I would like to ask hon, the Minister: Whether the Doordarshan and the Ministry of Defence are likely to relinquish spectrum? If so, has any date been set for that?

SHRI A. RAJA: Sir, I think that I may not be a competent person to say whether Doordarshan is going to release the spectrum or not. I think, there may be some discussion going on within the Broadcasting Ministry. I am not aware of it. If the hon. Member needs any specific information, I will collect the information from the other Ministries and pass it on to the hon. Member.

DR. K. MALAISAMY: Sir, whenever we speak of spectrum or allied deals, we are very shaky and sensitive. Sir, as far as this issue is concerned, the hon. Minister is able to explain this way and that way. ... (Interruptions)... Will there be transparency and accountability in matters of such deals in such a way that there could be a clear-cut transparency and accountability because much has been talked and spoken about spectrum? ... (Interruptions)... How to ensure transparency and accountability in all such deals?

SHRI A. RAJA: Sir, the question is incomplete. ... (Interruptions)... I was very firm and clear. Today also, I am firm and clear that in the procedures followed for the allocation of spectrum, more specifically for 3G, everything is transparent. It is open to all to criticize, even open to scrutiny. That is why, I am submitting, with all my sincerity, whether it is individual ignorance or institutional ignorance, it is common. I have to answer it. I am answering it. The Government will react on that. There is no question of lack of transparency.

SHRI RAVI SHANKAR PRASAD: Sir, we are yet to bear the load of 2G and we are seeing 4G. Mr. Minister, I would like to clarify one thing. You said that everything is transparent. I wish to make it very clear that even the Prime Minister's Office has taken objections to that. Let's leave it at that. Don't make such tall claims. But, basically, my question today is this. You conceded that your

Ministry is the custodian of spectrum and the spectrum is a scare national resource. I hope you know that. Would you like to share with the Parliament as to whether you have done some homework as to how much spectrum is available for allocation? Transparent mechanism will come thereafter. Lot of questions are being raised as to the manner in which allocations are being done. Why I am saying so is because consultation paper is already part of the answer, about 4G as well. There were consultation papers, consensus and other 'c' papers. Therefore, I am trying to ask from you: Would you kindly share with the House today as to whether you have got any statistics of how much spectrum is available for allocation so that the country is able to know about it?

SHRI A. RAJA: Sir, the availability of spectrum in total is available in the Ministry in the name of the National Frequency Allocation Plan. The question is, some of the spectrum is used by other agencies. It is a matter of coordination from time to time. Today, it may not be available. Tomorrow, it may be available from other Ministries. When I assumed charged, I think I have the right to say, I am the first Minister to put the availability of spectrum on website. Whether it is 2G, 3G, 4G, etc., everything has been put on the website before auctioning. Of course, there are some areas, even within the Government, when I had put 3G spectrum, available with me, on website, Ministry of Defence came up with an argument that they have some areas as intersections and we cannot give it. That is different. That is a healthy discussion which is going on between the two Ministries. But it is transparent and I put it on the website. It was not on the website. Maybe, Mr. Ravi Shankar Prasad does not have access to the website. It is not my fault ... (Interruptions)...

SHRI RAVI SHANKAR PRASAD: If you are so transparent, then ...(Interruptions)...

MR. CHAIRMAN: Ravi Shankar Prasadji, this question is over. Q.No. 484.

## राजस्थान में ऐतिहासिक स्थलों का संरक्षण

## \*484. श्री सत्यव्रत चतुर्वेदी: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को इस बात की जानकारी है कि आमेर स्थित ऐतिहासिक किले के जलकुंड को तोड़कर दर्शक दीर्घा बनाई गई है, हवा महल के गुंबद के कलशों पर लगी सोने की पालिश खरोंची गई है तथा महल के अन्दर आबंटित दुकानों में एयरकंडीशनर लगाने के लिए किले की दीवार तोड़ी गई है;
- (ख) क्या सरकार का ध्यान नियंत्रक एवं महालेखा परीक्षक (सी.ए.जी.) के उस प्रतिवेदन की ओर गया है जिसमें इस बात का उल्लेख किया गया है कि राजस्थान में कुछ अन्य ऐतिहासिक स्थलों के संरक्षण के संबंध में लापरवाही बरती जा रही है; और